

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5360
ANSWERED ON:13.12.2010
ILLEGAL SALE RACKET IN ARMY
Mitra Shri Somendra Nath;Shivanagouda Shri Shivaramagouda

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken cognisance of illegal sale racket in the army involved in selling of arms/ammunition and other consumer items including liquor;
- (b) if so, the details thereof;
- (c) the details of investigation conducted into the matter; and
- (d) the action taken against the officials found guilty?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): Certain cases relating to irregularities in sale of Non Service Pattern (NSP) Weapons/ammunition, procurement of dry rations and liquor have come to the notice. All such cases are investigated by Courts of Inquiry and Administrative/Disciplinary action is taken against those found blameworthy.